

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/218(KB)2017
COMP.APPL/386(KB)2020, COMP.APPL/386(KB)2020,
COMP.APPL/989(KB)2018, COMP.APPL/967(KB)2019

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

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| IN THE MATTER OF | ARUN KUMAR AGARWAL VS EURO STRIPS PVT.LTD. & ORS. |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) |

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the petitioner

Mr. Dripto Majumdar, Adv.]

Mr. Riyanshu Agarwal, Adv.]

Mr. Arani Guha, Adv.] For the applicant in COMP.APPL/967(KB)2019

Mr. Anjan Kr. Roy, FCS] For R-1, R-3, R-4 & R-6 in CP/218(KB)2017

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. **CP/218(KB)2017, COMP.APPL/386(KB)2020, COMP.APPL/386(KB)2020, COMP.APPL/989(KB)2018 and COMP.APPL/967(KB)2019:**
 - a. Heard at length. **Reserved for Orders.**
 - b. The parties are directed to file their written notes of arguments along with citation of the judgments within a period of three days.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.